Read:- Select List of 128 candidates and Wait List of 32 candidates for the posts of Peon/Hamal prepared by the High Court, Bombay and published on 24.09.2024.

NOTICE

The following candidates, on the Select List for the post of Peon/Hamal published on 24.09.2024 referred above, while applying for the post of Peon/Hamal, have submitted false information regarding their 7th Standard marks and submitted forged marksheets of the 7th Standard alongwith application. Therefore, their names are deleted from the Select List for the post of Peon/Hamal.

Sr. No.	Select List Sr. No.	Name	Address
1	5	Shri Avinash Sudhakar Pachpille	At Tapovan, PO Tarhala, TQ Mangrulpir, District Washim 444402
2	39	Shri Ajay Bhaudeo Gayaki	At Ukali BU, Post Kodri, TQ Sangrampur, District Buldana 444201
3	56	Shri Rushikesh Suresh Kedare	At Palashi Khurd, Post Palashi Budruk, Taluka Kannad, District Aurangabad 431104
4	98	Mangesh Subhash Rane	At Ghadoli, Post Bhawani, TQ Umarkhed, District Yavatmal 445230
5	107	Shri Paranjape Vikram Yadav	At.Rojopadhya nagar, Sane Guruji vasahat Kolhapur 416012

The Hon'ble the Chief Justice has been pleased to order that the **abovesaid candidates are permanently debarred** from participating in any recruitment processes that are or/will be, initiated by the High Court of Bombay and its Benches at Nagpur and Aurangabad, as well as the District Courts in the State of Maharashtra.

By order and in the name of the Hon'ble the Chief Justice.

High Court, Appellate Side, Bombay, 15th April, 2025 *Sd/-*(S. S. Adkar) Registrar General